

(c) Stocks of foodgrains which have become unfit for human consumption as a result of long storage are not capable of being fitted into any of the 5 official grades that are offered for human consumption.

(d) The nutritive value of each consignment of foodgrains is tested on arrival in India.

Railway Accidents

*673. **Shri P. G. Deb:** Will the Minister of Railways be pleased to state:

(a) whether two Railway accidents took place on the 26th November, 1961 near Agra and Tatanagar; and

(b) if so, the causes of the accidents?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) The accident between Agra City and Rajaki-Mandi on Central Railway occurred on 25-11-61 (and not on 26-11-61, while accident at Jhargram on the Howrah-Nagpur Section of South Eastern Railway took place on 26-11-61.

(b) The causes of both these accidents are under investigation.

Agricultural University at Ludhiana

1426. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state the further progress made in the proposal to raise Government Agricultural College and Research Institute, Ludhiana to a modern residential agricultural university on the pattern of the land grant colleges in the U.S.A.?

The Minister of Agriculture (Dr. P. S. Deshmukh): The Government of Punjab have since enacted the necessary legislation for the establishment of an Agricultural University at Ludhiana. The question of financial assistance by the Government of India for the establishment of University is, however, still under consideration.

Paradip Port

1427. { **Shri D. C. Sharma:**
Shri Ram Krishan Gupta:

Will the Minister of Transport and Communications be pleased to state the further progress made regarding the development of port facilities at Paradip in Orissa?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bhadur): A statement is laid on the Table. [See Appendix II, Annexure No. 63].

Model Town Planning Legislation

1428. **Shri D. C. Sharma:** Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1727 on the 21st August, 1961 and state the upto-date progress made in the finalisation of Model Town Planning Legislation?

The Minister of Health (Shri Karmarkar): The draft Model Town Planning Legislation as finalised by the Committee of three Ministers was considered and approved by the 2nd Conference of State Ministers for Town and Country Planning held at Trivandrum in October, 1961. At the recommendation of this conference, the draft legislation has since been recommended to the State Governments for consideration in framing legislation both for the preparation and implementation of plans, with such modifications as may be necessary to suit local needs and conditions.

Small Pox in the Country

1429. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state how many persons died of smallpox in India during the last six months and the help rendered by the Central Government for victims of the disease in the country?

The Minister of Health (Shri Karmarkar): Number of deaths from small-pox recorded in the various States is given in statement laid on the Table. [See Appendix II, annexure No. 64].